

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON – MOTOR ACCIDENT CLAIM CASES
(Through online and other modes of telecommunications)

DATE: 23rd January, 2021

PROGRAMME

SESSION	TIME	TOPICS
I	10.30 am to 10.40 am	Inaugural address and introduction about the Workshop By: Director, MPSJA
II	10.40 am onwards	Motor Vehicles Act, 1988 – An overview and emerging trends By: Shri Dharendra Singh, Faculty (Sr.), MPSJA & Shri Jayant Sharma, Faculty (Jr.), MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR